# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

### LOK SABHA

UNSTARRED QUESTION NO-1572
TO BE ANSWERED ON- 09/12/2025

# ACCESSIBLE IMPROVEMENT IN GOVERNMENT BUILDINGS

1572. Shri Jaswantsinh Sumanbhai Bhabhor:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the status of accessibility improvement in the Government buildings, bus stands, hospitals, etc., in Dahod; and
- (b) whether the Ministry has sanctioned special projects in a tribal district like Dahod, if so, the details thereof?

#### ANSWER

## THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B L VERMA)

(a) to (b): Since 'Works, lands and buildings vested in or in the possession of the State is a State subject, and as per Sections 41, 44 and 45 of the Rights Of Person with Disabilities Act, 2016, the appropriate government is responsible to take steps to ensure accessible built infrastructure, transport systems and accessible ICT to ensure that different schemes meet accessibility requirements. District-wise details are not maintained centrally. To facilitate the States/UTs, Department of Empowerment of Persons with Disabilities (DEPwD) implements an Umbrella Scheme- Scheme for Implementation of Rights of Persons with Disabilities (SIPDA) Act, 2016 applicable across India. It has a component - "Scheme for Creation of Barrier Free Environment" (CBFE Scheme) through which financial assistance is provided to State/UT Governments on demand basis for creation of barrier free environment in existing government buildings and establishments as per receipt of compliant proposals. Under this component, the Department has not received any compliant proposal for creation of barrier free environment at Dahod from the State Government of Gujarat.

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